

22

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.482/90

Date of Order: 8.7.1992

BETWEEN:

Sri Makhan Lal Kar

.. Applicant.

A N D

1. Union of India, rep. by
its Secretary, Ministry
of Agricultural & Rural
Development, G.O.I.
NEW DELHI.

2. Chief Administrative Officer,
Directorate of Plant Protection,
Auarantine & Storage, N.H.IV,
Faridabad (HARYANA).

3. Director (Incharge)
Central Plant Protection
Training Institute,
Rajendra Nagar,
HYDERABAD.

.. Respondents.

Counsel for the Applicant

.. Mr. M.Vijaya Prakash

Counsel for the Respondents

.. Mr. N.Bhaskara Rao

CORAM:

HON'BLE SHRI T.CHANDRASEKHARA REDDY, MEMBER(JUDL.)

(Order of the Single Member Bench is delivered by

Hon'ble Shri T.Chandrasekhara Reddy, Member(Judl.)).

T. C. Reddy

(30)

.. 2 ..

This is an application filed under Section 19 of the Administrative Tribunals Act to set aside the transfer order of the applicant dated 4.5.1990 transferring the applicant from Hyderabad to Bikaner in Rajasthan.

2. None is present on behalf of the applicant.

Mr. N. Bhaskara Rao, Standing Counsel for the respondents is present and is heard.

3. In the OA it is pleaded that the applicant was due to retire by the end of March 1992. From the said Government quite evident that the applicant had retired by the end of March, 1992 after filing of this application. So, in view of this position OA is dismissed. The parties shall bear their own costs.

T. Chandrasekhar Reddy
(T. CHANDRASEKHARA REDDY)
Member (Judl.)

Dated: 8th July, 1992 *S/ T. J. J. 92* Dy. Registrar (Judl.)

(Dictated in the Open Court)

Copy to:-

1. Secretary, Ministry of Agricultural & Rural Development, G.O.I., Union of India, New Delhi.
2. Chief Administrative Officer, Directorate of Plant Protection, Quarantine & Storage, N.H.IV, Faridabad (Haryana).
3. Director (Incharge) Central Plant Protection Training Institute, Rajendra Nagar, Hyd.
4. One copy to Sri. M. Vijaya Prakash, advocate, 1-8-423, Chikkadpally, Hyd.
5. One copy to Sri. N. Bhaskara Rao, Addl. CGSC, CAT, Hyd.
6. One copy to Hon'ble Mr. T. Chandrasekhar Reddy, M(J), CAT, Hyd.
7. One spare copy.

Rsm/-

2
TYPED BY 2 COMPARED BY

CHECKED BY APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH.

THE HON'BLE MR.

AND

THE HON'BLE MR.R.BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER (J)

AND

THE HON'BLE MR.C.J. ROY : MEMBER (J)

Dated: 27/1/1992

ORDER / JUDGMENT

L.A. / C.A. / M.A. No.

O.A. No. 482/90

T.A. No. (W.P. No.)

Admitted and interim directions issued.

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn.

Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs.

pvm.

